Hafiz Mohammad Ibrahim: Yes, I welcome it. I will send it.

Shrimati Vimla Devi: I want another question also to be answered in writing. We have seen Press reports to the effect that Czechoslovakia and Poland have offered to instal power stations in Andhra Pradesh. The Czechoslovak Government has offered to instal a power station of 50,000 kw. and the Polish Government one of 6,000 kw. Have the Union Government taken anv steps in this matter?

Mr. Speaker: This also would be answered along with the first question.

Hafiz Mohammad Ibrahim: Very well.

CIRCULATION OF A MAP BY PAKISTAN HIGH COMMISSION SHOWING PARTS OF INDIAN TERRITORY AS A PART OF PAKISTAN.

Mr. Speaker: I have read out the names of the hon. Members who have tabled calling attention notices separately about the same subject, the reported circulation of a map by the Pak High Commission showing certain Indian territories as part of Pakistan. Though directly it was not the responsibility of the Central Government and there has not been any default on their part, in view of the fact that hon. Members were feeling exercised over it, I have referred to it here. Could the hon. Prime Minister say something about it?

Shri Raghunath Singh (Varanasi): I had tabled a Short Notice Question also on this.

Shrimati Maimoona Sultan (Bhopal) Under Rule 197, I beg to call the attention of the Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:

The reported circulation of a map by Pak High Commission showing certain Indian territories as part of Pakistan.

962 Attention to Matters of 1558 Urgent Public Importance

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): Thus far we have only seen newspaper reports about this matter. We have not seen the map. We have sent for it. But I take it that the newspaper reports are correct. The Pakistan Government or Pakistan authorities live in a fantasy land. They do not seem to know what realities are. So far as this matter ie concerned, we shall verify and take such steps as we can. Apart from drawing the attention of the Pakistan Government, if any person has committed a breach of the law, he will be punished for it.

Shri S. M. Banerjee (Kanpur): Actually the report says that the map specks to guide tourists visiting places in Pakistan. So this is supposed to be a tourist map. I want to know whether the West Bengal Government has sent any communication to the Central Government on the basis of this, as it has been circulated on a large scale in West Bengal.

Shri Jawaharlal Nehru: I do not think so, Sir. This is a new thing, and something new has happened. It has apparently come by post to some one in Calcutta. Maybe, a few others may have come by post. There has been hardly time for the West Bengal Government to write to us on the subject. It appeared in yesterday's papers. Maybe, we may be getting some letters from them, some protests. They may themselves take some action.

Shri Nath Pai (Rajapur): Under our law, anyone questioning the territorial integrity of this country is liable supposing the to prosecution, but Government of Pakistan raises the question of diplomatic immunity because this particular objectionable map is published by the Deputy High Commissioner stationed in Calcutta, may we know, if prosecution is not possible, whether, to emphasize how seriously we take this kind of question, the Government will demand

Calling VAISAKHA 10, 1884 (SAKA) Attention to Matters of 1559 1560

the recall of those responsible, if criminal action is not possible?

Mr. Speaker: What action should be taken should not be anticipated at this stage. It is an offence, and those guilty of it would be punished. An abstract question of law is being taken up; if it is found that thev have diplomatic immunity. what action would be taken at that time? That would be a different affair. It might have to be examined by the Government at that moment as to what action has to be taken.

Shri Nath Pai: The question is very clear.

Shri Jawaharlal Nehru: The answer is I will not answer it now, I will not I cannot. What we do or we do not do will have to be carefully considered. I cannot answer it offhand in this way.

Mr. Speaker: That is what exactly what I suggested.

Shri Nath Pai: The Prime Minister took shelter under your guidance. I do not think it was a matter for anger. Certainly, Sir, anger can be reciprocal.

"Ir. Speaker: Order, order.

Shri Nath Pai: But you must defen. 3. The Prime Minister has no cause to get angry.

Mr. Speaker. Rather I wanted that he should really defend me because at this moment we should not discuss what action we would take then when circumstances arise. I rather wanted his co-operation. He should not have put any further question. Should we decide now what action we will take if such an eventuality arises? We should not do that "hat would not be proper.

Shri Nath Pai: Some of their anger may be diverted against Pakistan, not at Members who discharge their duty.

Urgent Public Importance

Shri Hari Vishnu Kamath: (Hoshangabad): As the Prime Minister has said that the press reports are correct, has the Government decided to forteit all the maps criculating outside?

Mr. Speaker: He has said that information is being sought.

Shri Hari Vishnu Kamath: He has said that the press reports are correct.

Mr. Speaker: He presumed that.

Shri Hari Vishnu Kamath: Therefore, has he decided to seize and forfeit to Government all copies of the map that may come into Indian territory, on Indian soil, outside Pakistan High Commission premises?

Shri Jawaharlal Nehru: I do not see how I am expected to answer what steps Government will cake in this matter. We are enquiring, but let me tell him it it is up to the police. They do not require any orders from Government. They can take possession of any such wrong maps at any time anywhere they find them in India.

Shri S. M. Banerjee: But what about searching their houses or offices?

Mr. Speaker: Shrimati Maimoona Sultan wants to put a question,

Shrimati Maimoona Sultan: May I know whether it is a fact that Hyderabad also is marked off separately on this map and is shown as belonging to Pakistan?

Mr. Speaker: That is a different thing altogether.

Shrimati Renu Chakravartty (Barrackpore): It is in that map,

Shri Jawaharlal Nehru: I have not seen the map. It is difficult for me to say what the map contains.